

Annexure										
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
Name of the corporate debtor: Nakshatra Brands Limited; Date of commencement of liquidation:10-11-2021.; List of stakeholders as on: 15-12-2021										
(Amount in ₹)										
Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA	NA
3	Secured financial creditors	8	19,95,08,12,341.83	8	19,94,91,99,826.83	0	16,12,514.79	0	Annexure - 1	ADMITTED
4	Unsecured financial creditors	1	16,78,91,52,662.00	1	16,78,91,52,662.00	0	0	0	Annexure - 2	ADMITTED
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure - 3	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure - 4	NA
7	Operational creditors (Government Dues)	2	68,73,368.00	2	68,73,368.00	0	0	0	Annexure - 5	ADMITTED
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure - 6	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure - 7	NA
Total		11	36,74,68,38,371.83	11	36,74,52,25,856.83	0	16,12,514.79	11		